

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/172/2017  
NAME OF THE PETITIONER : DD HOSPITALS PVT LTD  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. M. RATHINAKUMAR  
PROC

PCS for  
petitioner

M. Rathi

2. B. Sarath babu  
Advocate

Counsel for Respondent  
Rachan.

ORDER

Heard both the sides. Order reserved.

- 301 -  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

- 301 -  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)